

(b) if so, what steps have been taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) A proposal for extension of the Scheme for Modernization of State Police Forces (MPF Scheme) for the next five years i.e. 2011-12 to 2015-16 is under consideration of the Central Government. The proposal includes revised criteria for allocation of funds to States under the MPF Scheme. After the proposal is approved by the competent authority and requisite funds are provided for 2011-12, allocation of funds under the MPF Scheme will be made to States.

**Dhamara port as an immigration port**

1801. SHRI MANGALA KISAN: Will the Minister of HOME AFFAIRS be pleased to state whether Government would take immediate steps to declare Dhamara Port as an immigration port for the purpose of embarkment/disembarkment?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): Dhamra Port is a privately managed seaport and known as Dhamra Port Company Limited (DPCL) located at Dhamra, Distt. Bhadrak in Orissa. There are 77 authorised immigration check posts in the country for purpose of embarkation/disembarkation of the passengers. Dhamra Port is not an authorised immigration check post and presently there is no need for declaring Dhamra as an authorised immigration check post.

**Police personnel died in encounters with naxalites/maoists**

1802. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the number of police personnel died in encounters with the Naxalites and Maoists in different States;

(b) whether Government has given compensation to their families; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH): (a) In the current year (up to July, 31), 92 security personnel have been killed by Maoists in Left Wing Extremist affected states.

(b) and (c) The Central Government under the security related Expenditure Scheme grants *ex-gratia* payment of Rs. 3 lakhs to the family of Security personnel killed in to naxal attacks. In

addition, ex-gratia compensation of Rs. 15 lakhs is paid to the next of kin of personnel of Central Armed Police Forces killed in action. Besides this, the State Governments have their own policies for payment of ex-gratia to the families of security personnel killed in naxal attacks.

**Government's failure in preventing terrorist attacks**

1803. DR. JANARDHAN WAGHMARE: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Government has failed in preventing terrorist attacks;
- (b) whether Government is serious enough in establishing the National Counter Terrorism Centre (NCTC); and
- (c) if so, by when it will be established?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH):  
(a) After 26/11/2008, the Government has taken concerted steps to build anti-terrorism capacity and infrastructure in the country — both at the central level and supported the same efforts of the State Governments.

There was no major terrorist incident in the hinterland in the year 2009. Since 2010 as per the assessment of the Central Intelligence and State Police Agencies, terrorist action was responsible for the following two incidents of bomb blast in the hinterland, viz.,

- 13th February, 2010 - bomb blast at "German Bakery" in Pune.
- 13th July, 2011 - serial bomb blasts at Zaveri Bazar, Opera House and Dadar area of Mumbai.

Apart from the above two, in two separate incidents of firing and bomb blast on 9th September 2010 near Jama Masjid, Delhi and on 7th December, 2010 at Sheetalaghat, Varanasi, responsibility has been claimed by some terrorist groups. This incidents as well as the claims are under investigation.

Lastly, incidents of bomb blasts which have been reported and are under investigation, in which no pointer/fact suggesting terrorist involvement is available, are:

- 29th March, 2010 - bomb blast at Mehrauli, New Delhi.
- 17th April, 2010 - bomb blast at Chinnaswamy Stadium, Bangalore.
- 25th May, 2011 - bomb blast near High Court in Delhi.